

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:212
ANSWERED ON:10.03.2011
JOB CARDS UNDER MGNREGS
Shekhar Shri Neeraj;Singh Shri Yashvir

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the total number of job card holders under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS), State-wise;
- (b) the number of male and female job card holders among them;
- (c) the percentage of job card holders provided employment during 2009-10 and 2010-11 alongwith the percentage to whom 100 days employment was provided in a year and their national average percentage, State-wise;
- (d) the percentage of female job card holders who were provided 100 days employment during 2009-10 and 2010-11, State-wise;
- (e) whether only 40 per cent female card holders have been provided employment in various States including Uttar Pradesh; and
- (f) if so, the reasons therefor and the corrective measures being taken in this regard?

Answer

MINISTER OF RURAL DEVELOPMENT (SHRI VILASRAO DESHMUKH)

(a)to (f): A statement is laid on the Table of the House.

Statement as referred to in reply to Lok Sabha starred Question No. 212 for answer on 10.3.2011

(a) & (b): Under Mahatma Gandhi NREGA, one job card is issued per household and may include names of any number of adult members of the household (both male and female members) who are willing to do unskilled manual work. Women headed households and single member households, men or women, may also be issued a job card. Data regarding total number of job cards issued and number of women headed households and single women household issued job cards is maintained at the central level. State-wise details for the year 2009-10 and 2010-11 (till date) are given in Annexure-I.

(c)&(d): Para 1 of Schedule-II of Mahatma Gandhi NREGA stipulates that adult members of every household who reside in any rural areas and are willing to do unskilled manual work may apply for registration of their household for issuance of a job card. However, under the Act, mere issuance of a job card does not entitle a household to receive employment. The household holding a Job Card has to, under Para 9 of Schedule II of the Act, submit application for work to be entitled to receive employment. Therefore, the number of households provided employment has to be seen against the number of households who demanded employment. Similarly, number of households completed 100 days of employment has to be seen against the number of households provided employment. State-wise details of the number of households provided employment, number of households completed 100 days of employment and percentage of households completed 100 days of employment during the years 2009-10 and 2010-11 so far is given in Annexure-II.

(e): State-wise details of the total persondays of employment generated, women persondays and its percentage against total persondays is given in Annexure-III.

(f): Proviso to para 6 of Schedule-II of the Act provides that priority shall be given to women in such a way that atleast one-third of the beneficiaries shall be women who have registered and requested for work under the Act. As reported by the States, women participation at national level is 48% against a minimum of 33% provided under the Act.